

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 341
ANSWERED ON 21/07/2026**

HOUSES SANCTIONED UNDER PMAY-G

341. Shri Govind Makthappa Karjol:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of houses sanctioned, completed and pending under the Pradhan Mantri Awaas Yojana–Gramin (PMAY-G) during each of the last five years, State and district-wise particularly in Karnataka;**
- (b) the details of funds allocated, released and utilized under PMAY-G during the said period, State and district-wise particularly in Karnataka;**
- (c) the number of beneficiaries identified through the SECC-2011 Permanent Wait List and Awaas+ Survey, the number approved, sanctioned and still awaiting sanction under PMAY-G, district-wise in Karnataka;**
- (d) the details of financial assistance provided per beneficiary under PMAY-G, including convergence support for toilets, LPG, electricity and drinking water;**
- (e) whether the Government proposes to revise the unit assistance in view of rising construction costs, if so the details thereof; and**
- (f) the steps taken to expedite completion of pending houses, ensure timely release and utilization of funds and achieve saturation of eligible beneficiaries particularly in rural and backward districts of Karnataka?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): The Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to achieve the objective of "Housing for All" in rural areas by providing assistance to 4.95 crore eligible rural households with basic amenities by March 2029. As on 16.07.2026, a cumulative target of 4.18 crore houses has been allotted to States/UT, out of

which, 3.92 crore houses have been sanctioned, and 3.10 crore houses have been constructed. In the last five years (2021-2022 – 2025-26), 1.99 crore houses have been sanctioned, 1.61 crore houses have been completed. The State-wise and year-wise details are at Annexure A.

In the State of Karnataka, in the last five years, 4,12,283 houses were sanctioned and 80,786 houses were completed. The District level data of all States/UTs related to houses allocated and completed is available in public domain on the programme website at www.pmayg.dord.gov.in.

(b): Under PMAY-G, during the last five years, Rs. 1,31,102.84 crore was released as central share of funds to States/UTs, and Rs. 2,17,856.01 crore (including State share) was utilized . The State-wise and year-wise details are at Annexure B.

In the State of Karnataka, Rs. 661.71 crore was released as central share of funds, and Rs. 1525.84 crore was utilised during the last five years. The Central Assistance under PMAY-G is released directly to the State/Union Territory (UT) considering the State/UT as a unit. Further release of these funds to beneficiaries is done by the respective State/UT Governments. The District-level data related to funds released & utilised Financial Year wise is available in public domain on the programme website at www.pmayg.dord.gov.in

(c): A total of 10.85 lakh households were identified and included in PWL from SECC, 2011 and Awaas+ data in the State of Karnataka, out of which 5.69 lakh houses have been sanctioned. In the State of Karnataka, equivalent targets have already been allocated. The district-wise PWL in the State is provided in Annexure C.

(d): Under the Pradhan Mantri Awaas Yojana–Gramin (PMAY-G), financial assistance of ₹1.20 lakh per house is provided in plain areas and ₹1.30 lakh per house in hilly States, including the Union Territories of Jammu & Kashmir and Ladakh. In addition to the unit assistance provided under the scheme, financial assistance of ₹12,000 is extended for the construction of toilets through convergence with the Swachh Bharat Mission–Gramin (SBM-G). Further, there is a provision for providing prescribed person-days of unskilled wage employment within the approved scheme parameters, at prevailing wage rates to each PMAY-G beneficiary for the

construction of their houses through convergence with MGNREGS/VB G-RAM G.

PMAY-G households are also provided with piped drinking water through convergence with the Jal Jeevan Mission (JJM) and Har Ghar Nal Se Jal (HGNSJ) of the Department of Drinking Water and Sanitation, Ministry of Jal Shakti, or other similar schemes. In addition, beneficiaries are supported with electricity connections through relevant schemes implemented by the Ministry of Power, State Governments, or UT Administrations, and are provided Liquefied Petroleum Gas (LPG) connections under the Pradhan Mantri Ujjwala Yojana (PMUY) of the Ministry of Petroleum and Natural Gas or other relevant schemes.

Convergence under PMAY-G also includes the inclusion of women members of beneficiary households in Self-Help Groups (SHGs), thereby promoting their social and economic empowerment.

At the national level, as on 16.07.2026, a total of 3.08 crore houses have been provided with toilets, 2.43 crore with water connections, 3.07 crore with electricity connections, 2.9 crore with LPG connections, and 1.35 crore beneficiary households have been associated with Self-Help Groups (SHGs).

(e): The Government has approved the continuation of PMAY-G till March, 2029 as per the existing unit assistance for construction of 2 crore more houses.

(f): The Ministry has taken several steps towards enhancing the pace of sanction and completion of houses and ensuring timely release and utilization of funds under the scheme. These include timely allocation of targets to the States/UTs, monitoring and supervision of the scheme through an analytic dashboard, using latest IT tools and technologies, organization of Workshops/ Review Meetings at the national and regional level for review of physical and financial progress, timely release of funds as per requirements of States/UTs and regular follow ups with the State to ensure release of central and state share of funds.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 341
TO BE ANSWERED ON 21.07.2026

State-wise and year-wise Physical Progress under PMAY-G

State Name	2021-2022		2022-2023		2023-2024		2024-2025		2025-2026	
	Sanction	Completion	Sanction	Completion	Sanction	Completion	Sanction	Completion	Sanction	Completion
ARUNACHAL PRADESH	10,758	992	2,594	9,350	3	19,307	0	2,693	0	0
ASSAM	2,16,221	1,17,694	10,51,449	10,09,132	2,13,943	3,15,047	5,29,685	1,74,195	3,41,250	1,35,426
BIHAR	8,98,379	5,08,362	1,32,508	11,47,285	771	65,377	7,34,319	79,498	4,73,902	2,63,151
CHHATTISGARH	371	23,289	81,313	33,688	57	1,54,789	9,26,383	2,52,771	3,44,600	5,92,508
GOA	47	19	17	12	0	91	0	6	0	3
GUJARAT	1,06,485	77,282	1,45,935	65,577	25,909	1,20,728	2,24,052	42,043	4,476	1,23,451
HARYANA	3,312	263	5,082	5,403	56	2,250	41,345	384	5,638	12,405
HIMACHAL PRADESH	2,719	1,884	787	3,654	5	2,011	68,953	14,060	22	36,531
JAMMU AND KASHMIR	55,763	42,515	7,773	79,294	1,36,909	50,950	97	92,720	3	16,015
JHARKHAND	3,90,071	2,95,036	11,579	3,63,796	75	47,288	1,97,204	6,577	1,48,643	40,870
KERALA	12,583	2,440	1,608	8,825	2	4,782	36,716	666	7,627	3,873
MADHYA PRADESH	4,81,334	6,06,303	7,42,706	10,58,617	58	1,12,624	10,00,433	78,794	5,59,449	4,90,185
MAHARASHTRA	1,15,322	1,79,021	2,82,099	3,43,553	883	89,287	18,39,760	55,199	9,41,705	4,42,074
MANIPUR	1,725	3,626	13,845	13,955	58,256	1,669	1	7,306	5,165	18,981
MEGHALAYA	3,313	7,009	8,762	6,918	1,14,416	21,611	0	84,676	0	15,900
MIZORAM	0	1,158	6,950	1,020	9,478	13,824	0	4,520	0	520
NAGALAND	9,732	0	4,173	3,210	25,878	3,859	0	18,465	0	6,602
ODISHA	2,887	97,145	7,79,248	30,374	922	3,86,967	1,01,943	2,65,610	642	1,61,256
PUNJAB	10,823	5,473	4,658	11,380	105	3,675	31,997	1,180	4,874	13,485
RAJASTHAN	3,85,680	1,41,279	7,370	3,95,176	35	24,911	4,92,426	19,812	2,24,494	2,02,234
SIKKIM	273	5	47	41	0	197	0	83	0	2
TAMIL NADU	2,09,139	57,322	33,455	1,75,258	8,940	88,845	15,382	30,173	1,749	30,084
TRIPURA	1,57,045	1,639	51,753	1,80,494	1,18,821	1,18,923	0	22,458	0	4,754
UTTAR PRADESH	4,34,558	10,94,653	8,57,441	6,62,390	1,50,563	3,40,272	44,975	70,143	33	19,412
UTTARAKHAND	15,359	3,844	18,592	12,493	22,017	30,954	0	8,497	0	69
WEST BENGAL	1,66,586	9,59,228	11,06,779	1,47,386	201	10,418	0	7,671	0	1,172
ANDAMAN AND NICOBAR	0	335	6	97	1,288	24	0	23	0	83
DADRA AND NAGAR HAVELI	14	641	749	1,486	4,212	328	0	152	0	2,085
DAMAN AND DIU	33	0	11	0	100	3	0	16	0	14
LAKSHADWEEP	0	7	0	0	0	1	0	0	0	0
ANDHRA PRADESH	0	0	1,78,895	2,167	11	27,556	504	8,658	0	5,243
KARNATAKA	3,513	11,239	37,521	2,641	43,663	23,571	1,43,237	24,495	1,84,349	18,840
LADAKH	450	22	1	1	1,125	1,574	0	1	0	0
Total	36,94,495	42,39,725	55,75,706	57,74,673	9,38,702	20,83,713	64,29,412	13,73,545	32,48,621	26,57,228

Figures (sanction and completion) are irrespective of target year.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 341 TO BE ANSWERED ON 21.07.2026

State-wise and year-wise Financial Progress under PMAY-G

(Rs. in Crore)

State	2021-22		2022-23		2023-24*		2024-25*		2025-26	
	Central Release	Utilization	Central Release	Utilization	Central Release	Utilization	Central Release	Utilization	Central Release	Utilization
ARUNACHAL PRADESH	105	17	70	127	201	240	1	32	0	6
ASSAM	5,771	2,195	9,142	10,913	2,934	6,357	4,336	3,589	2,049	4,517
BIHAR	3,082	5,954	7,497	11,718	30	1,098	2,280	4,339	2,558	5,151
CHHATTISGARH	0	31	344	822	1,682	2,202	5,167	5,904	2,076	7,087
GOA	0	0	0	0	0	1	0	0	0	2
GUJARAT	687	893	912	1,005	535	1,541	1,272	1,369	52	1,104
HARYANA	0	17	44	62	3	32	143	133	20	134
HIMACHAL PRADESH	33	44	38	33	99	92	871	690	55	235
JAMMU AND KASHMIR	123	419	1,032	710	1,235	1,363	289	636	1	83
JHARKHAND	1,208	4,238	1,236	2,127	0	523	924	677	331	1,712
KERALA	0	67	70	95	0	23	66	125	86	139
MADHYA PRADESH	4,510	8,047	6,375	11,171	0	1,258	3,528	3,735	3,523	8,023
MAHARASHTRA	1,250	2,004	1,676	3,098	734	1,810	4,861	4,861	6,094	13,981
MANIPUR	21	27	161	129	216	157	170	138	44	230
MEGHALAYA	90	73	106	88	1,591	1,498	0	246	1	26
MIZORAM	42	6	30	56	158	140	13	59	0	15
NAGALAND	17	20	52	29	334	323	55	156	13	18
ODISHA	1,012	1,123	1,723	311	4,236	7,644	601	2,715	126	956
PUNJAB	18	61	72	101	33	48	240	184	80	169
RAJASTHAN	1,405	2,332	2,158	3,037	18	662	1,122	1,441	1,417	3,374
SIKKIM	1	0	1	2	2	2	0	1	0	0
TAMIL NADU	929	669	2,004	2,290	15	976	126	311	0	267
TRIPURA	1,368	1,111	1,264	1,325	1,186	1,665	1	152	0	32
UTTAR PRADESH	3,727	7,870	4,777	7,318	2,621	5,015	130	786	2	87
UTTARAKHAND	149	138	128	173	382	354	0	73	0	2
WEST BENGAL	688	5,423	0	1,108	0	81	0	31	0	17
ANDAMAN AND NICOBAR	0	2	0	0	5	2	0	4	0	1
DADRA AND NAGAR HAVELI AND DAMAN & DIU	0	22	0	14	0	17	16	27	8	30
LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
ANDHRA PRADESH	0	0	0	88	270	504	0	91	2	31
KARNATAKA	0	0	215	0	0	469	414	447	33	610
LADAKH	0	0	3	3	19	18	0	0	0	0
Total	26,237	42,804	41,130	57,953	18,539	36,113	26,625	32,950	18,572	48,036

*Utilization including PM-JANMAN

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA
UNSTARRED QUESTION NO. 341 TO BE ANSWERED ON 21.07.2026**

**District-wise Remaining Eligible Households in Permanent Waiting
List in Karnataka**

S.No.	District Name	Eligible Households in PWL (Awaasplus and SECC)	Sanctioned Households	Remaining Households
1	BAGALKOTE	56,043	38,630	17,413
2	BALLARI	30,667	10,144	20,523
3	BELAGAVI	1,14,472	46,241	68,231
4	BENGALURU	4,247	3,026	1,221
5	BENGALURU RURAL	4,985	4,308	677
6	BIDAR	80,338	54,408	25,930
7	CHAMARAJA NAGARA	31,720	22,350	9,370
8	CHIKKABALLAPURA	8,499	7,528	971
9	CHIKKAMAGALURU	7,498	7,120	378
10	CHITRADURGA	25,705	11,268	14,437
11	DAKSHINA KANNADA	12,180	7,910	4,270
12	DAVANAGERE	13,787	11,738	2,049
13	DHARWAR	61,013	27,181	33,832
14	GADAG	46,015	17,055	28,960
15	HASSAN	41,689	12,257	29,432
16	HAVERI	33,480	8,699	24,781
17	KALABURAGI	1,10,976	49,634	61,342
18	KODAGU	17,381	7,711	9,670
19	KOLAR	12,327	10,098	2,229
20	KOPPAL	43,403	19,180	24,223
21	MANDYA	19,039	13,944	5,095
22	MYSURU	23,174	20,679	2,495
23	RAICHUR	66,319	32,411	33,908
24	RAMANAGARA	6,105	5,080	1,025
25	SHIVAMOGGA	5,622	4,611	1,011
26	TUMAKURU	32,780	13,895	18,885
27	UDUPI	15,970	9,750	6,220
28	UTTARA KANNADA	24,188	14,923	9,265
29	VIJAYANAGARA	4,605	4,277	328
30	VIJAYPURA	72,566	38,901	33,665
31	YADGIR	58,549	33,998	24,551
	Total	10,85,342	5,68,955	5,16,387
